## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 147/16	TP 181/17	For Clarifica- tion	391 / 394	Wilderness Lodge Pvt. Ltd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

· SAJI. P. JOHN

& PHONE NUMBER

SPJ Cegny

Advocate for petition. of

Counsel for petitioner is present. Today the matter is listed for clarification.

Heard him in part. For continuation, list it on 28.06.2017.

MEMBER (J)

MEMBER (T)